

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

Company Petition/51/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

K.Mamatha & Another

...Petitioner

AND

Sigma Online Ltd & 3 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Nishitha, for petitioner present through Video Conference.
Learned PCS Ms Devangi, for respondent Nos 1,2 and 4 present physically.
Learned counsel for the respondent Nos 1,2 and 4 prayed for filing written submissions. For filing written submissions two weeks' time granted and for reply written submissions one week time granted.
Let the Court Officer place the file before the bench after three weeks for fixing date for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)